

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 04/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Smt. Sudha Shrotria **...Applicant**

Vs.

M/s Fortis Hospital **...Respondent**

Appearances : Complainant in person

None for respondent

Oral Order

15th December 2009

Though the matter was passed over once, none appears for the respondent. The matter is listed today for the purpose of framing of issues. The following issues are framed:-

- i) Whether the allegation of restrictive trade practices has been established?
- ii) If the answer to the first issue is in affirmative, whether the said practice is prejudicial to public interest?

The affidavit of evidence of complainant's witness shall be filed within six weeks.

List on 26th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 07/2009

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Manoj Manglam

...Applicant

Vs.

Force Motors Ltd. & Others

...Respondent

Appearances : Shri K. Anand Singh, Advocate for the complainant

Shri Dileep Poolakkot, Advocate for R-1
Shri Jainul Abdin, Advocate for R-2

Oral Order

15th December 2009

The order dated 6th November 2009 shall be complied with during the course of the day.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 63/2008
RTPE 37/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Santosh Kumar Agarwal

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order
15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 64/2008
RTPE 38/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Manoj Kumar

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order
15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 65/2008
RTPE 39/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Mr. Tripathi Durobuild Pvt. Ltd.

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order

15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 66/2008
RTPE 40/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

M/s S.L.G. Estate Pvt. Ltd.

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order
15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 67/2008

RTPE 41/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Jai Kishan Singhal

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order

15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 68/2008
RTPE 42/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

M/s Zee Footwears Pvt. Ltd.

...Applicant

Vs.

M/s Purearth Infrastructure Ltd.
& anr.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri Dhruv Kapoor, Advocate for the respondent

Oral Order
15th December 2009

Objections, if any, to the application filed by the complainant
shall be filed within four weeks.

List on 25th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 08/2009

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

M/s SCA Cargo Systems Pvt. Ltd.

...Applicant

Vs.

Tele Services Ltd. & Anr.

...Respondent

Appearances : None for the parties.

Oral Order

15th December 2009

Take further steps to serve on R-2 by RPAD and by 'dasti'
service within a week.

List on 23rd March 2010.

(Dr. Justice Arijit Pasayat
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 02/2007

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Sourabh Munjal

...Applicant

Vs.

HCL Infinit Ltd. & Anr.

...Respondent

Appearances : Shri Debasis Mishra, Advocate for Complainant

None for R-1

Shri Abhimeet Sinha, Advocate for R-2

Oral Order

15th December 2009

Learned counsel for the complainant wants to withdraw the application stating that, if so advised, the complainant shall move the appropriate Forum.

Disposed of as withdrawn.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 22/2008
RTPE 08/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

J.H.Golden Services

...Applicant

Vs.

M/s Krilburn Reprographics Ltd.
& Anr.

...Respondent

Appearances : None for the complainant

Shrr M.R.Sehgal, Advocate for R-1
Shri Sandeep Jha, Advocate for R-2

Oral Order
15th December 2009

There is no appearance on behalf of the complainant when the matter is called. Similar was the position on 16th September 2009. This petition is dismissed for non prosecution. The Notice of Enquiry stands discharged.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA /2009
UTPE 66/2007

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG (I&R)

...Applicant

Vs.

M/s Amway India Enterprises Pvt.
Ltd. and Ors.

...Respondent

Appearances : ADG for DG

None for respondent

Oral Order

15th December 2009

Issue Notice of Enquiry to R - 1 to R - 6. After considering the material on record we are not satisfied that any Notice needs be issued to the rest of the respondents i.e. R – 7 to R-12.

List on 26th March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 42/2009
RTPE 27/2009

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

M/s D.M.International (P) Ltd.

...Applicant

Vs.

M/s Parsvnath Landmark Developers
(P) Ltd.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

Shri U.K.Shandilya, Advocate for respondent

Oral Order
15th December 2009

We have perused the application filed to dispose of the complaint as the matter has been mutually settled. The application be kept as a part of the record. The proceedings stand closed and are disposed of in terms of the aforesaid application particularly with reference to the letter dated 14.12.2009 of the respondent.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 59/2008
RTPE 33/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Smt. Asha Agarwal

...Applicant

Vs.

Parasvnath Developers (P) Ltd.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the complainant

None for the respondent

Oral Order

15th December 2009

Heard Shri Jeevan Prakash, counsel for the complainant. None appears for the respondent.

List this matter on 23rd March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 60/2008
RTPE 34/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Shiv Shankar Gupta

...Applicant

Vs.

Parasvnath Developers (P) Ltd.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the complainant

None for the respondent

Oral Order

15th December 2009

Heard Shri Jeevan Prakash, counsel for the complainant. None appears for the respondent.

List this matter on 23rd March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 61/2008
RTPE 35/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Parakh Overseas (P) Ltd.

...Applicant

Vs.

Parasvnath Developers (P) Ltd.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

None for the respondent

Oral Order

15th December 2009

Heard Shri Jeevan Prakash, counsel for the complainant. None
appears for the respondent.

List this matter on 23rd March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

IA 62/2008
RTPE 36/2008

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Shri Devinder Kumar Bhatia

...Applicant

Vs.

Parasvnath Developers (P) Ltd.

...Respondent

Appearances : Shri Jeevan Prakash, Advocate for the
complainant

None for the respondent

Oral Order

15th December 2009

Heard Shri Jeevan Prakash, counsel for the complainant. None
appears for the respondent.

List this matter on 23rd March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 89/1984

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

Ballarpur Industries & Anr.

...Respondent

Appearances : **Shri R.D.Makheeja, Advocate for the DG**
Shri O.P.Dua with Ms. Deepti Mishra, Advocates
for Informant

Shri D.K.Malhotra with Dr. V.K.Aggarwal,
Advocates for the respondent

Oral Order

15th December 2009

List the matter on 16th December 2009.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 23/1986

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

Ballarpur Industries & Anr.

...Respondent

Appearances : **Shri R.D.Makheeja, Advocate for the DG**
Shri O.P.Dua with Ms. Deepti Mishra, Advocates
for Informant

Shri D.K.Malhotra with Dr. V.K.Aggarwal,
Advocates for the respondent

Oral Order

15th December 2009

List the matter on 16th December 2009.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 540/1987

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

Reliable Paper Stores & Ors.

...Respondent

Appearances : **Shri R.D.Makheeja, Advocate for the DG**
Shri O.P.Dua with Ms. Deepti Mishra, Advocates
for Informant

Shri D.K.Malhotra with Dr. V.K.Aggarwal,
Advocates for the respondent

Oral Order

15th December 2009

List the matter on 16th December 2009.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 25/2007

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

M/s Titanor Components Ltd.

...Respondent

Appearances : Shri R.D.Makheeja, Advocate for the DG

**Shri Anshu Bhanot, Advocate for the
respondent**

Oral Order

15th December 2009

Learned counsel for the DG(I&R) states that the witness who was to be cross-examined cannot appear because of some personal inconveniences.

The matter is adjourned to 23rd March 2010.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

RTPE 279/1995
CA 87/1997

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

DG(I&R)

...Applicant

Vs.

M/s Idemitsu Kosan Co. Ltd. & Anr.

...Respondent

Appearances : **Shri R.D.Makheeja, Advocate for DG**
Shri Parijat Sinha with Ms. Rashmi Rea Sinha,
Advocates for Informant

Shri S.S.Kumar, Advocate for R-1
Shri Robin David Proxy for Shri Bhaskar Tiwari,
Advocate for R-2

Oral Order

15th December 2009

Though the prayer was made for pass over for the purpose of cross-examination by R-2, it appears that the learned counsel who was to conduct the cross-examination did not appear. A mention was made on his behalf that the matter may be passed over. That was done. We waited for sometime. But after waiting for nearly half an hour, we find that the learned counsel who was to conduct the cross-examination is not present. It is pointed out that the cost which was to be paid for the purpose of adjournments has also not been paid.

That being so, we close the evidence so far as R-2 is concerned and there is no need for further cross-examination by R-2.

The affidavit of evidence of the respondents, if any, shall be filed within four weeks.

The matter shall be listed on 9th of March 2010 for the purpose of cross-examination of the respondent's witness with reference to the affidavit of evidence.

(Dr. Justice Arijit Pasayat)
Chairman

(Rahul Sarin)
Member

(Pravin Tripathi)
Member

